# LOK SABHA UNSTARRED QUESTION NO. 4356 TO BE ANSWERED ON 11.08.2016

#### SICK TEXTILE MILLS

4356. SHRI RAHUL SHEWALE:
SHRI BHARTRUHARI MAHTAB:
SHRI ASHOK SHANKARRAO CHAVAN:
SHRI SANJAY DHOTRE:
KUNWAR HARIBANSH SINGH:
SHRI GAJANAN KIRTIKAR:
DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of TEXTILES वस्त्र मंत्री

## be pleased to state:

- (a) the number of textile mills becoming sick and closed in the country during the last three years and the current year, State-wise;
- (b) the reasons for closure of these textile mills;
- (c) whether the Government has formulated any scheme/programme to revive such sick/closed textile mills in the country, and if so, the details thereof and if not, the reasons therefor;
- (d) the number of beneficiaries of the Textile Worker's Rehabilitation Fund Scheme (TWRFS) along with the salary/wages disbursed to them in the country during the last three years and the current year, State-wise; and
- (e) whether the Government has received complaints of denial of salary/ wages to eligible persons and disbursal of wages to ineligible persons under the said scheme in the country during the said period, and if so, the details thereof, State-wise and the action taken/being taken by the Government on such complaints?

# उत्तर

# **ANSWER**

# वस्त्र राज्य मंत्री (श्री अजय टम्टा)

# MINISTER OF STATE FOR TEXTILES (SHRI AJAY TAMTA)

- (a): The details of State wise cotton/man-made fibre textile mills (Non-SSI) closed during last three years and current year are at Annexure-I. As regards, National Textile Corporation Limited, no textile mill has been closed during last three years and current year.
- **(b):** The main reasons for closure of these textile mills are financial problems such as inadequate working capital, insufficient cash flow, increase in cost of production, squeezed profit margin, stressed assets etc.
- (c): The Government has no such scheme/programme to revive these mills. However, the Board for Industrial & Financial Reconstruction (BIFR) set up under Sick Industrial Companies (Special Provisions) Act, with a view to arranging the timely detection of sick and potentially sick companies (including textile mills) and for the speedy determination of preventive, ameliorative and remedial measures which need to be taken in respect of such companies including closed mills. The status of the cases registered with BIFR is being decided by BIFR on the basis of its finding and decide the reliefs / concessions etc. to be given to units / companies on the revival packages.
- (d): Under the Textile Workers Rehabilitation Fund Scheme (TWRFS), relief is being disbursed to the eligible workers of eligible closed textile mills under the said Scheme. The details of relief disbursed to the eligible workers of eligible closed textile mills under the said scheme during the last three years and the current year, State-wise, is attached at Annexure-II.
- **(e):** Relief is paid to the eligible workers of eligible closed textile mills under Textile Workers Rehabilitation Fund Scheme. Ministry of Textiles has no such information.

State wise Cotton/ man- made fibre textile mills (Non-SSI) closed

(in Nos)

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Sr. No	State/U.T.	2013-14	2014-15	2015-16	2016-17 (as on 31-5-2016)	Total
110		2010 11	201110	2013 10	(as 011 51 5 2010)	Total
1	Andhra Pradesh	3	2	3	0	8
2	Telangana	0	1	1	0	2
3	Haryana	1	1	0	1	3
4	Himachal Pradesh	0	0	1	0	1
5	Karnataka	1	0	3	0	4
6	Maharashtra	0	0	1	0	1
7	Punjab	0	1	0	0	1
8	Rajasthan	0	0	2	0	2
9	Tamil Nadu	15	11	4	2	32
10	Uttar Pradesh	0	0	2	0	2
11	Uttaranchal	2	0	0		2
12	West Bengal	2	0	0	0	2
	Total	24	16	17	3	60

Total 593 Cotton/ man- made fibre textile mills (Non-SSI) were closed till 31-5-2016

## Annexure-II

#### DETAILS OF DISBURSEMENT UNDER TWRFS FOR THE LAST THREE YEARS Sr. State 2013-14 2014-15 2015-2016 No. No. of Amount No. of Amount Amount No. of allocated workers allocated workers allocated workers benefited benefited benefited & & & Utilized Utilized Utilized (Rs.in (Rs.in (Rs.in lakh) lakh) lakh) Gujarat 2 4.41 2.51 5 0.93 12 Maharashtra 12.66 31 32.31 89 1.95 4 3 Madhya 0.49 1 Pradesh Karnataka 39 ----6.88 2.88 7 5 Andhra 109.45 273 56.56 356 7.55 55 Pradesh Tamil Nadu 105.92 328.68 854 271 ----7 56.28 17 49.1 134 151 6.26 Punjab Telangana 8 15.62 56 36.87 91 9 Uttar ----119.43 558 Pradesh **Total** 500.82 1294 277.98 974 177.94 738

For the year 2016-17, the Ministry of Textiles has issued authorization of Rs. 5.00 Crore for disbursement of relief under TWRFS and disbursement is under process.

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